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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP (HC)/CAA/12,13,14/17

NAME OF THE TRANSFEROR

: DALMIA CEMENT EAST LTD
SHRI RANGAM SECURITIES & HOLDING LTD
DALMIA BHARAT CEMENTS HOLDINGS

NAME OF THE TRANSFERRE

&
: ODISHA CEMENT LTD

UNDER SECTION


: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

- | | | | |
|---|---|-------------|---|
| 1. P-H. Arvinth Pandian
Sr. Advocate | } | Petitioners |  |
| 2. Vishnu Mohan | | | |
| 3. ABSHEK RANAN | | | |

ORDER

Shri P H Arvinth Pandian, Senior counsel present. Heard the arguments. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)